2649

ready. The question of shifting of the Defence Services to their new habitat is their decision.

ALLOTMENT OF FUNDS FOR MADHYA PRADESH FOR AGRICULTURAL LO/.NS

- •414. THAKUR BHANU PRATAP SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state:
- (a) whether the request madi by Government of Madhya Piadesh .the long, allotment of funds for and short term 103n .agricultural purposes during th« year 1962-63 was fully met by the Centre; if not, the reasons therefor; and
- (b) what steps are being taken during the current year to meet fully the requirements of the State ba this

THE DEPUTY MINISTER i ST THE MINISTRY OF FOOD AND AGRICULTURE (SHRI D. R. CHAVAN): (a) The requirement of funds for long and medium term loans was met in full. The State Government could not in fact spend the entire amount allocated. The request for funds for short term loans could not be met in full as it was made towards the end of the year when the provision for such loans in the Central Pudget had very nearly been exhausted. To meet all the pending requests, including that of the Madhya Pradesh Government, a pro rata distri oution was made out of the balance ariount.

(b) Every effort will be made to meet the requirements in full.

THAKUR BHANU PRATAP SINGH: May I know, Sir, how much money was allotted for this purpose in the year 1962-63?

SHRI C. SUBRAMANIAM: The allotment by way of loan was Rs. 295,52,000 and by way of grant Rs. 95.51.000 and the Central assis tance Anally adjusted was Rs. 2,86,04,000 as against loans and Rs. 90,05,000 as against grants.

THAKUR BHANU PRATAP SINGH: May I know if the whole amount was fully utilised for the purpose for which it was allotted?

to Questions

SHRI C. SUBRAMANIAM: I already said that they did not utilise the full amount. There was a shortage but to the extent they drew the advance; I suppose they had used it for the purpose for which it was drawn.

SHRI K. C. BAGHEL: Is there any provision for the current year?

SHRI C. SUBRAMANIAM: Yes, for every year this is being done.

*415 [The questioner (Shri Sur jit Singh Atwal) was absent. For answer, vide cols. 2686—2687 infra.]

INTEGRATED SCHEME FOR SOCIAL SECURITY

- *416. SHRI D. THENGARI: Will the Minister of Social Security be pleased to state:
- (a) whether Government proposed to evolve an integrated scheme of social security; and
- (b) if the answer to part (a) above be in the negative, what stands in the way of Government in evolving such a scheme?

THE /DEPUTY MINISTER IN THE MINISTRY OF LAW (SHRI JAGANATH RAO); (a) and (b) The Study Group in Social Security recommended the ntegration of E.S.I, and P.F. Schemes, rhe matter was considered at tripar-ite conferences. As recommended by he Standing Labour Committee at its neeting held in October, 1962, further lonsideration of the question was >ostoned for 3 years. The Tripartite Committee since set up to review the vorking of the E.S.I. Scheme is, lowever, expected to deal with this natter. Further action will be taken if ter the Committee's report i? iereived.